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Title : The Minister of State in the Ministry of Agriculture laid a statement regarding status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Agriculture (PSCA) on Demands for Grants (2009-2010), pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS):Madam, on behalf of my senior colleague, Shri Sharad Pawar, I beg to lay the statement on the status of implementation of observations/recommendations contained in the Second Report of the Standing Committee on Agriculture in pursuance of the direction 73A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin -Part II dated September 01, 2004 under the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Agriculture examined the Demands for Grants of the Department of Animal Husbandry, Dairying and Fisheries (DADF) for the year 2009-10 and presented the Report in Lok Sabha on 18th December, 2009. The Report contained 32 observations/recommendations. Action Taken Replies of the Government were sent to the Committee on 17th March, 2010.

The status of action taken regarding implementation of the observations/recommendations of PSCA is indicated in the statement enclosed.

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